

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,**  
**JABALPUR**

**Original Application No. 900 of 2004**

Jabalpur, this the 1<sup>st</sup> day of November, 2004

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri Madan Mohan, Judicial Member

Sushma Rajput, aged about 38 yrs.,  
W/o. late Shri B.S. Rajput, R/o.  
Samiksha Town, Kanchghar,  
Jabalpur (MP).

.... Applicants

(By Advocate – Shri S. Paul)

**V e r s u s**

1. Union of India,  
through it's Secretary, Ministry of  
Defence, New Delhi.
2. The Director General,  
Ordnance Factory Board,  
10-A, SK Bose Marg, Kolkata.
3. The General Manager, Gun Carriage  
Factory, Jabalpur. .... Respondents


**O R D E R (Oral)**

**By M.P. Singh, Vice Chairman –**

Heard the learned counsel for the applicant.

2. By filing this Original Application the applicant has sought direction to the respondents to give him compassionate appointment. In this connection the applicant has submitted a representation dated 20<sup>th</sup> September, 2004 (Annexure A-5).

3. In the circumstances, we deem it appropriate to direct the respondents to consider the representation dated 20<sup>th</sup> September, 2004 (Annexure A-5) and take a decision by passing a speaking, reasoned and



detailed order within a period of three months from the date of receipt of a copy of this order. We do so accordingly. The applicant is also directed to send a copy of this order along with the copy of the petition to the respondents immediately.

4. Accordingly, the Original Application stands disposed of at the admission stage itself.

**(Madan Mohan)**  
**Judicial Member**

  
(M.P. Singh)  
Vice Chairman

## “SA”

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....

પરિણામ અર્થે લિખ્ય :—

- (1) सर्वप्रथम उच्च न्यायालय को एकोनित्वाधन, जबलपुर
- (2) कोटवाडी/बीकानेर/राजस्थान के काउंसल
- (3) प्रतापगढ़/बीकानेर/राजस्थान के काउंसल
- (4) व्यवस्था, कंसल, जमानपुर जमानपुर  
सचना एवं आवश्यक कार्यवाही हेतु

**उष रजिस्ट्रार**

Issued  
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